

ENDORSEMENT

JA 12/2009, dated 9th July 2009

HIGH COURT OF CHHATTISGARH AT BILASPUR

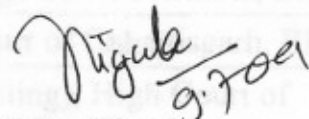
NOTIFICATION

No. 74191 /A.R.(J)/2009 Bilaspur, dated 9th July, 2009.

As directed, following changes are made in the current roster dated 29/06/2009, which will remain applicable from 13/07/2009 till further orders of Hon'ble the Chief Justice:-

- 1] All Leave to Appeals cognizable by Single Bench shall be listed for hearing before Single Bench-I of Hon'ble Mr. Justice Dharendra Mishra.
- 2] All petitions under section 438 of Cr.P.C. shall be listed for hearing before Single Bench-IV of Hon'ble Mr. Justice T. P. Sharma.

By order of Hon'ble the Chief Justice



(N.D. Tigala)

Addl. Registrar (Judl.)



Addl. Registrar (Judicial)